Annexure - 4

Yours Ethnic Foods Private Limited; Liquidation commenced on 05.06.2025; Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Yours Ethnic Foods Private Limited (As on 25.08.2025)

	Name of Creditor	Details of claim received		Details of claim admitted				j				
S. No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1 MA	S Financial Services Limited	04-07-2025	90,78,167.00	90,78,167.00	Unsecured	₹ 0.00	5.90%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
2 J. K	K. ADVERTISING	28-06-2025	13,11,967.00	₹ 0.00	Unsecured	₹ 0.00	0.00%	₹ 0.00	₹ 0.00	₹ 13,11,967.00	₹ 0.00	The documentary evidence submitted by the creditor was insufficient for admission, and since the claim was not filed during the CIRP period, it is now time-barred.
	neywise Financial Services vate Limited	08-02-2024	32,07,808.00	32,07,808.00	Unsecured	₹ 0.00	2.08%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
Sva 4 Lim	akarma Finance Private iited	06-08-2025	2,86,81,269.00	1,10,00,000.00	Unsecured	Ref Note 4 Below	7.15%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 1,76,81,269.00	The documentary proof provided for verification by the creditor were insufficent for its admission
												The documentary evidence submitted by the creditor was insufficient for admission, and since the claim was not filed during the CIRP period, it is now
	yanKumar Ramniklal Shah	28-06-2025	5,02,90,432.00		Unsecured	₹ 0.00	0.00%	₹ 0.00	₹ 0.00	₹ 5,02,90,432.00	₹ 0.00	time-barred.
5 Total			₹ 9,25,69,643.00	₹ 2,32,85,975.00	₹ 0.00	₹ 0.00	15.13%	-	- 1	₹ 5,16,02,399.00	₹ 1,76,81,269.00	

- 1. The claims are in process of verification on the basis of proof of claim and records available with Corporate Debtor.
- 2. The claims were admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.
- 3. Information/evidence/clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.
 4. Cash Collateral amounting to Rs. 11 Lakhs considered as amount claimed covered by Security Interest